

Patna, Mogalsarai, Allahabad, Kanpur, Lucknow, Moradabad and Delhi

(b) Does not arise in view of answer to part (a).

Howrah-Delhi Air-conditioned Train Service

1729. { Shri H. N. Mukerjee:
Shri Muhammed Elias:
Shri Prabhat Kar:

Will the Minister of Railways be pleased to state:

(a) whether attention of Government has been drawn to the inadequacy of certain arrangements in the third class air-conditioned and vestibuled train service between Howrah and New Delhi, and

(b) if so, the action taken in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes

(b) Some improvements have been carried out in the Chair Cars during the last Workshop repairs. Other improvements are under consideration and those found feasible for adoption will be effected in due course.

Claims on N. E. Railway

1730. { Shri H. N. Mukerjee.
Shri Muhammed Elias.
Shri Prabhat Kar:
Shri P. C. Borooah.

Will the Minister of Railways be pleased to state:

(a) the total number of pending compensation claim cases received by the North-East-Frontier Railway from the North-Eastern Railway and the total amount claimed;

(b) the total number of such cases disposed of since the transfer and the amount paid as compensation, and

(c) the reason for delay in the disposal of the pending cases?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) 3,460 cases and Rs 128 lakhs approximately

(b) 2,271 cases have been disposed of upto 31st October, 1958 of which 1,117 cases were settled by payment of Rs 19 lakhs approximately

(c) The bifurcation of the North-Eastern Railway into the North-Eastern and the North-East-Frontier Railways and the consequent transfer of claims files from Gorakhpur to Pandu inevitably led to a certain amount of delay. In addition, it took some time to obtain adequate trained staff to handle claims work at Pandu. Hence there has been some delay in the disposal of the pending cases.

The matter is however being closely watched and special steps are being taken to liquidate the arrears.

Supervision of Ticket Checking Staff

1731 **Shrimati Mafida Ahmed:** Will the Minister of Railways be pleased to lay a statement on the Table showing

(a) the number of occasions on which higher officials exercised checking on each of the following branch Lines of the N.E.F. Railway during the period from the 1st January, 1958 to 30th October, 1958,

- (i) Dhubri-Golokganj-Fakiragram
- (ii) Rangiya-Rangapara North-Tezpur
- (iii) Chaparmukh-Silghat
- (iv) Furkating-Jorhat-Mariani
- (v) Nagimara-Simaluguri-Moranhat, and

(b) whether they travelled incognito or with prior intimation to the subordinates entrusted with the duties of checking tickets?